

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:6872
ANSWERED ON:07.05.2015
SHARING OF TEESTA RIVER WATER
Joshi Shri Pralhad Venkatesh

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether any progress has been made to reach an agreement with Bangladesh on shareing of Teesta river water; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHREE UMA BHARTI)

(a) & (b) Government of India has been in discussion with Government of Bangladesh for an Agreement on sharing of common rivers including Teesta on an equitable and fair basis. During the visit of Hon'ble Prime Minister of India to Dhaka, Bangladesh in September 2011, both the Prime Ministers, welcomed the progress and directed the concerned officials to conclude the agreement at the earliest. Subsequently, discussions have also been held at various bilateral fora from time to time with Bangladesh in this regard.

Union Government has also discussed all points involved therein with the Government of West Bengal at appropriate levels to arrive at an agreement on Teesta on a fair and equitable basis, which is acceptable to all the parties concerned with which protects the interests of all stake holders.